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## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1141/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Phoenix Industries Pvt. Ltd.

Concentris Metal Strategies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

61

SALILARSANGAJ ADVOCATE FOR

OPERATIONAL CREDITUR Sable Sargan

Tanvi Pattani

ilbA2B& Partners

Advadtes for R1+ R3

## **ORDER**

## CP No. 1141/I&B/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 24.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)